

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 1124 OF 2017

Dated: 28th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Shri K. Shrinivas Reddy S/o Shri K. Venkateswara Reddy Appellant(s)
& Ors.**

Versus

**Shri Ananta Sharma, AGM, Powergrid Corporation of India Respondent(s)
Ltd.**

Counsel for the Appellant(s) : --

ORDER

None represented for the Appellant.

List the matter on **23-10-2018**, subject to curing the defects within two weeks, i.e. on or before 12-10-2018 failing which the Appeal stands dismissed without reference to the Bench.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt